

Hon'ble Speaker, Lok Sabha had referred the Bill to the Standing Committee on Urban Development for examination. The Standing Committee on Urban Development has tabled its report in the Parliament on 13.3.2013.

Schemes for affordable houses

2678. SHRI NARESH AGRAWAL: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has taken any initiative to provide affordable housing to the urban poor;

(b) if so, the details of the same;

(c) the details of the budget allocated, target and achievements, city-wise, for last three years; and

(d) if not, the reasons therefore?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 to assist cities and towns in taking up housing and infrastructural facilities for the urban poor including slum dwellers. In 65 Mission Cities in the country Basic Services to the Urban Poor (BSUP) Programme under JNNURM is implemented. For other cities/towns, the Integrated Housing and Slum Development Programme (IHSDP) under JNNURM is implemented with the objective of holistic slum development, with a healthy and enabling environment by providing shelter and basic infrastructure facilities to the slum dwellers. The duration of Mission was upto 31.3.2012 and it has now been extended by 2 years upto the end of financial year 2013-14 for completion of projects sanctioned upto March, 2012. This Ministry is also implementing the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), which is meant to provide 5% interest subsidy upto Rs. 1.0 lakh for construction and purchase of house for the EWS and LIG beneficiaries of the urban poor including Slum dwellers. In pursuance of the Government's vision of creating a Slum-free India, 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The preparatory and pilot phase of RAY which is for a period of 2 years till June, 2013, is currently under implementation. Ministry is in the process of taking approval of competent authority for next phase of RAY.

The Affordable Housing in Partnership Scheme, which is intended to encourage public private partnerships for the creation of affordable housing stock, is dovetailed with RAY. Under this scheme Central Assistance will be provided at the rate of Rs. 50,000 per unit of affordable dwelling unit or 25% of the cost of all civic infrastructure (external and internal), whichever is lower.

(c) and (d) The requisite details in respect of housing schemes of this Ministry are as under:

- (i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM)- Statement showing city wise details of ACA allocation, targets and achievements under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components under JNNURM for the last three years are given in Annexures. [See Appendix 228 Annexure No. 32 and 33]
- (ii) 40 Pilot Projects have been sanctioned under RAY, its progress is given in Statement-I (*See below*), year-wise and physical targets fixed for construction of houses under RAY, Under RAY, completion schedule is fixed by concerned States.
- (iii) Progress so far under the Affordable Housing in Partnership Scheme is given in Statement-II (*See below*).
- (iv) Interest Subsidy Scheme for Housing the Urban Poor (ISHUP)- Statement showing State-wise and year-wise projects under ISHUP is given in Statement-III (*See below*). The scheme is demand driven in nature hence no targets are fixed.

Statement-I**Progress under Rajiv Awas Yojana (RAY)**

Sl. No.	State	City	Name of the Project	Year of release	Total Project Cost	1st installment of ACA (1/3rd of Central Share)	
						(Rs. In lac)	
1	2	3	4	5	6	7	
1.	Andhra Pradesh	Hyderabad	DPR of Kesava Nagar Slum; <i>in-situ</i> redevelopment, GHMC under RAY pilot project	2011-12	5874.59	741.59	
2.		Vijaywada	DPR of Dhall Mill Area Slum under RAY (RAY Pilot project-1) in Vijaywada Municipal corporation	2012-13	2013.42	301.11	
3.		Vijaywada	DPR of N. S. C Bose Nagar in Vijaywada Municipal Corporation under RAY (RAY Pilot project - 2)	2012-13	7617.57	1209.45	
4.		Vishakhapattanam	Pilot Project for <i>in-situ</i> redevelopment) at Surya Teja Nagar	2012-13	1131.08	188.51	
5.	Madhya Pradesh	Indore	Pilot DPR of Identified Slums (Mahadev Nagar,	2011-12	8433-55	1242.85	

1	2	3	4	5	6	7
			Indrajeet Nagar, Anna Bhau Sathe Chikitsak Nagar-2, Nipaniya Gram Kakad, Anna Bhau Sathe Chikitsak Nagar-1 and Rahul Gandhi Nagar (Bajrang Nagar) as per the slum free city plan of Indore Metropolitan Area under RAY.			
6.		Jabalpur	Pilot DPR of Identified Slums (1 behind MLB School 2 SarraPeepar 3 Choudhari Mohall 4 Ravi Das Nagar) as per the slum free city plan of Jabalpur Municipal Area under Rajiv Awas Yojana (RAY)	2011-12	3694-58	557-65
7.	Madhya Pradesh	Gwalior	Pilot DPR of Identified Slums (Sharma Farm 2, Sharma Farm No. 1 Shanti Nagar Ward No. -21, Cancer Pahadi, Mehelgaon Ki Pahadi) as per the slum free city plan of Gwalior Municipal Area under RAY.	2011-12	5715-52	842.03
8.		Sagar	Pilot DPR of identified three slums (slum neat Kishor Nyayalay, slum behind Khurai Bus Stand and Kasai Basti) as per the slum free city plan of SAGAR Metropolitan Area under RAY.	2011-12	3511-32	500.89

9.	Bhopal	Pilot DPR of identified Slums (Arjun Nagar, Jheel Nagar, Shanti Nagar and Ambedkar Nagar) for construction in Bhopal	2012-13	7399-77	1121.18
10. Kerala	Thiruvananthapuram	Pilot project for Mathipuram Colony, Vizhinjam, Thiruvananthapuram, Kerala under RAY.	2011-12	7186.94	1157-39
11. Odisha	Bhubaneswar	DPR for Ranganmatia Cluster Improvement Project, Bhubaneswar, Odisha under RAY (Pilot Project)	2011-12	4476.61	606.86
12.	Bhubaneswar	Pilot Project for Patharbandha Slum Cluster, Bhubaneswar under RAY (<i>in-situ</i> redevelopment), Bhubaneswar	2012-13	8539.99	1223.97.
13. Odisha	Cuttack	Pilot Project for 10 nos. Slum Clusters, in Cuttack under RAY (<i>in-situ</i> development in Cuttack.	2012-13	2583.32	359.26
14. Rajasthan	Jaipur	Pilot Project for Kiranki Dhani Slum, Jaipur, Rajasthan under RAY	2011-12	5729.2	919.9
15. Mizoram	Aizwal	Rajiv Awas Yojana Pilot Project at Zuangtui, Aizwal	2012-13	1120.01	316.34
16. Chhattisgarh	Raipur	Rajiv Awas Yojana Pilot Project for <i>in-situ</i> redevelopment and relocation at Lalganga slum in Raipur city	2012-13	1359-95	202.93

1	2	3	4	5	6	7
17. Uttar Pradesh	Rae Bareli	Pilot DPR for identified slums as per slum free city of Rae Bareli city under RAY	2012-13	6460.76	989.02	
18.	Rampur	Pilot DPR for Magjeen Mohalla improvement project at Rampur	2012-13	1367.18	173.21	
19. Tamil Nadu	Chennai	Pilot Project for rehabilitating the Kakkanji Nagar Slum at Athipattu, Ambattur, Chennai under RAY	2012-13	8491.80	1157.46	
20. Odisha	Bhubaneswar	Pilot Project for Mahisakhala Slum Cluster, Bhubaneswar under Rajiv Awas Yojana (<i>in-situ</i> redevelopment)	Sanctioned on 11.09.2012	4693.91	663.51	
21. Rajasthan	Kota	Pilot DPR for rental to ownership housing scheme (at Mohanlal Sukhadiya Housing Scheme Extension) in Kota, under RAY.	Sanctioned on 21.12.2012	7166.58	1138.62	
22. Uttar Pradesh	Kanpur	Pilot DPR for Harbansh Mohal Slum Improvement project under Rajiv Awas Yojana		518.31	69.02	
23. Uttar Pradesh	Kanpur	Pilot DPR for Pokhar Purva Slum Improvement		824.76	100.45	

project under Rajiv Awas Yojana				
24.	Kannauj	Pilot DPR for <i>in-situ</i> upgradation of Shekhana and Bajariya Shekhana slums in Kannauj under Rajiv Awas Yojana	1752.57	219.16
25.	Agra	Pilot DPR for identified slums as per slum free city plan of Agra under RAY	Sanctioned on 11.01.2013	479.79
26.	Rae Bareli	Pilot DPR for identified slums as per slum free city plan of Rae Bareli City Phase-II under RAY	5291.01	779.12
27.	Lucknow	Pilot DPR for <i>in-situ</i> Development of 5 slums namely Gaur Bheet, Bharat Nagar Chamrahi, Shivlokpur, Daud Nagar and Naya Daud Nagar in Faizullahganj ward, Lucknow under RAY	2475.35	358.40
28. Rajasthan	Alwar	Pilot DPR for BudhVihar, behind Pratap School and Dhobigatta, Alwar under RAY	8345.56	1325.93
29.	Bharatpur	Pilot DPR for Namak Katra slum, Bharatpur, Rajasthan under RAY	908.01	144.26

1	2	3	4	5	6	7
30. Rajasthan	Jaipur	Pilot DPR for Sanjay Nagar Batta Basti-Phase-I, Jaipur under RAY		9660.97		1489.87
31.	Ajmer	Pilot DPR for Lohar Basti site, Pasandnagar Kotra and Idgah (Chorasiya Was), Ajmer under RAY		8511.26		1352.26
32. Punjab	Batala	Pilot DPR for <i>in-situ</i> up gradation of three slums at Batala, Punjab under RAY		683.25		110.05
33. Jammu and Kashmir	Leh	Pilot DPR for Leh old Town upgradation under RAY		2221.88		593.73
34. Tamil Nadu	Chennai	Pilot DPR (Phase-II) for rehabilitating (relocating) Kakkanji Nagar slum at Athipattu, Ambattur, Chennai under RAY	Sanctioned on 30.01.2013	3222.81		441.64
35.	Trichy	Pilot DPR for <i>in-situ</i> upgradation of Karikalanstreat, (Nadukondaiyam Pettai) in Trichy under RAY		1721.15		233.36
36. Rajasthan	Bikaner	Pilot DPR for Bhatto and Oddoka baas, Bikaner under RAY		1728.04		253.50

37. Punjab	Jalandhar	Pilot DPR of <i>in-situ</i> upgradation of 9 slums in Jalandhar under RAY	1259.65	205.34
38. Karnataka	Bangalore	Pilot DPR of construction of 900 houses including infrastructure at Sulikunte village, Sy no 122, in Varthur Hobli, Bangalore under RAY (Relocation)	5709.62	871.67
39.	Tumkur	Pilot DPR of construction of 1200 DUs including infrastructure at Dibbur, in Tumkur under RAY (Relocation)	6996.48	1081.27
40.	Hubli Dharwad	Pilot DPR of construction of 1072 DUs including infrastructure at Hubli- Dharwad, in Tumkur under RAY (Relocation)	6766.52	1021.93

Statement-II***Progress under AHP Scheme*****After launch of RAY:**

- A total of 11 projects of 2 States (Karnataka and Rajasthan) have been sanctioned under the Affordable Housing in partnership Scheme. The 1st instalment of Rs. 3.08 Cr has been released during FY 2011-12 and 2012-13. Details of said projects is Annexed.
- These projects have been prepared by the State as a part of their State Affordable Housing Policy and the land belonged to the private partner who has handed over the portion on which the affordable units are being built to the State Government.

Before Launch of RAY :

14 projects were sanctioned subject to certain conditions under JNNURM during the year 2010-11 for 4 cities in 2 States. Funds were not released.

Current Status of these Projects:

- Chhattisgarh (Raipur) - 4 Projects for construction of 3740 affordable units with a project cost of 75.20 Cr.:
 - o JNNURM CSMC in its meeting held on 23.03.2012 observed that 3 projects commenced before approval as well as before the AHP guidelines came into effect. CSMC observed these projects cannot be funded under JNNURM and stands withdrawn.
 - o 1 project will be considered once compliances from the state is received.
- Uttar Pradesh (Mathura-1, Kanpur-1 and Lucknow-8): 10 projects for construction of 15360 affordable units with a total project cost of 716 cr.
 - o JNNURM CSMC in its meeting under held on 23.03.2012 was informed by the State Government of U.P. that 9 projects will not commence and therefore may be deleted. Accordingly the committee cancelled the projects.

- o 1 project of Mathura commenced before AHP guidelines came into effect, the same cannot be funded under JNNURM and stands withdrawn.

Projects under Appraisal:

Sl. No.	State	City	Project	Dwelling Units	Project Cost	Status
				(Rs. in lakh)		
1.	Madhya Pradesh	Jabalpur	Affordable Housing in Partnership under JNNURM at Maharajpur, Jabalpur	200	692.30	Comments/ observations communicated to State govt.
2	Madhya Pradesh	Ujjain	Affordable Housing in Partnership under JNNURM near Additional World Bank Colony, Ujjain	300	1605.8	and response is awaited.

Projects under Affordable Housing in Partnership Scheme :

A total of 11 projects of 2 States (Rajasthan and Karnataka) have been sanctioned under the Affordable Housing in Partnership Scheme. The 1st installment of Rs. 3.08 Cr. has been released. The details of the projects are as follows:

Sl. No.	Project Name	Total Housing Units (EW S+LIG+MIG)	Total Project Cost (Rs. in lakhs)	Amount released as 1st installment under ACA (Rs. in lakhs)
1	2	3	4	5
1.	Affordable Housing Project (AHP) at Kalwar Road, Jaipur, Rajasthan	576	1769.44	26.06

1	2	3	4	5
2.	AHP at Narsingpura, Ajmer road Jaipur, Rajasthan	432	1346.88	22.23
3.	AHP at Nevta-Sanganer Jaipur, Rajasthan	1072	3163.5	37.00
4.	AHP at Mejestic Real Mart at Village Kalwara, Jaipur, Rajasthan	960	2977.82	45.98
5.	AHP at Shyampura Buhariya, Jaipur Rajasthan	1120	3550.56	52.03
6.	AHP at Bagaru Khurd, Ajmer Road, Jaipur, Rajasthan	400	1215.08	13.36
7.	AHP at Mukundpura, Jaipur, Rajasthan	512	1455.09	20.95
8.	AHP at Omax City Ajmer Road, Jaipur, Rajasthan	704	2047.10	24.29
9.	Affordable Housing in Partnership (AHP under RAY) at Valgerahalli, Phase-1, Bangalore, Karnataka	512	3255.51	48.09
10.	Affordable Housing in Partnership (AHP under RAY) at Singanayakanahalli, Yalahanka Hobli, Bangalore, Karnataka	192	922.4	3.36
11.	Affordable Housing in Partnership (AHP under RAY) at Kodathi, Varthur Hobli, Bangalore, Karnataka	288	1429.62	21.47
TOTAL				308.14

Statement-III*Interest Subsidy Scheme for Housing the Urban Poor (ISHUP)*

Year-wise Progress under ISHUP during last four financial years. As on 20th February, 2013

(Rs. in lakh)

Year	States covered	No. of Beneficiaries	Amount of NPV of interest subsidy	Total No. of Beneficiaries	Total NPV of interest subsidy released
1	2	3	4	5	6
2008-09	Nil	Nil	Nil	Nil	Nil
2009-10	Andhra Pradesh	531	36.82	531	36.83
2010-11	Andhra Pradesh	5233	378.01	5859	476.64
	Karnataka	53	14.50		
	Rajasthan	27	7.84		
	Chhattisgarh	542	75.12		
	Tamil Nadu	4	1.17		
2011-12	Andhra Pradesh	2875	220.52	4308	473.86
	Karnataka	546	96.32		
	Maharashtra	241	17.75		
	Tamil Nadu	220	56.5		
	Assam	1	0.30		
	Madhya Pradesh	9	1.55		
	Rajasthan	18	4.10		
	Kerala	227	59.70		

1	2	3	4	5	6
	Chhattisgarh	170	16.83		
	Uttar Pradesh	1	0.29		
2012-13	Andhra Pradesh	261	25.32	2787	579.37
	Karnataka	601	73.53		
	Maharashtra	157	12.77		
	Tamil Nadu	250	61.33		
	Rajasthan	519	182.32		
	Kerala	767	208.1		
	Chhattisgarh	232	16.00		
	TOTAL			13,485	1566.7 lakh (About 16.00 crore)

Utilization of funds under RAY

2679. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of implementation of the urban housing project of Rajiv Awas Yojana (RAY);

(b) whether any allocations have been made by Government under the scheme;

(c) if so, the details thereof, State-wise;

(d) if not, reasons thereof; and

(e) the State-wise the details of the utilization of funds allocated under the scheme?